

CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

OA/020/684/2017
Date of Order : 12-06-2018

Between :

H.Ephraim S/o H.Prabhu Prasad,
Aged about 32 years, Occ: Postal Assistant (SBCO),
Head Post Office, Adoni, Kurnool Dist.,
Andhra Pradesh - 518302.Applicant

AND

1. Union of India,
Rep by the Director General and Ex-officio Secretary,
Ministry of Communications & Information Technology,
Department of Posts, Dak Bhavan,
Sansad Marg, New Delhi.
2. The Chief Postmaster General,
A.P.Circle, Vijayawada,
Krishna Dist., Andhra Pradesh-520013.
3. Post Master General,
Kurnool Region, Kurnool Dist,
Andhra Pradesh-518002.
4. Assistant Director (Staff & Vig),
O/o Postmaster General, Kurnool,
Andhra Pradesh – 518002.

...Respondents

Counsel for the Applicant: Mr. M.C.Jacob
Counsel for the Respondents : Mrs.K.Rajitha, Sr.CGSC

CORAM :

THE HON'BLE MR.JUSTICE R.KANTHA RAO, JUDICIAL MEMBER
THE HON'BLE MRS.MINNIE MATHEW,ADMINISTRATIVE MEMBER

(Oral order per Hon'ble Mr.Justice R.Kantha Rao, Judicial Member)

Heard Mr. M. C. Jacob, learned counsel appearing for the applicant and Mrs.K.Rajitha, learned Sr Central Govt., Standing Counsel for Respondents.

2. Learned counsel for the applicant submits that the matter has become infructuous. Therefore he seeks permission to withdraw the OA. Accordingly the OA is dismissed as withdrawn.

3. No order as to costs.

(MINNIE MATHEW)
ADMINISTRATIVE MEMBER

(R.KANTHA RAO)
JUDICIAL MEMBER

Dated : 12th June, 2018.
Dictated in Open Court.

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